

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
Office of the Chairperson: Election Committee (DBA Elections – 2022), THC, Delhi

No. 11396-I /DBA Elec.-2022/Genl./2022

Dated, Delhi the 20/05/2022

To

Hony. Secretary,  
Delhi Bar Association,  
Tis Hazari Courts, Delhi.

**Sub: Revised Provisional Consolidated List of Voters (DBA Elections 2022) – Reg.**

Sir

In continuation to letter No.37079/DBA Elect.-2022/Genl./2022 dated 18.05.2022, please find enclosed herewith **revised** provisional consolidated voter list of DBA Elections, 2022 for your information and necessary action. It is requested to display the same on the Notice Boards as well as website of Delhi Bar Association, Tis Hazari Courts, Delhi.

Due publicity be also given through social media means of the bar for information to the members of the bar. It is further requested to get remove the previous list from the Notice Boards/Website, if affixed/uploaded earlier.



(Harish Kumar Sharma)

Nodal Officer, Election Committee,  
e/c (DBA Elections-2022), THC, Delhi.

No. 11397-398-I /DBA Elec.-2022/Genl./2022

Dated, Delhi the 20/05/2022

**Copy to:**

1. Caretaker, Tis Hazari Courts, Delhi for affixing the revised provisional consolidated voter list of DBA Elections-2022 on the Notice Boards and other conspicuous places in the building today itself and to remove the previous list immediately.
2. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi with the directions to publish the revised provisional consolidated voter list of DBA Elections-2022 on the website of Delhi District Courts and Central District today itself and to remove the previous list immediately.



Nodal Officer, Election Committee,  
e/c (DBA Elections-2022), THC, Delhi